

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 293/2023

IN THE MATTERS OF:

YOGESH MAINI & ANR.

.....APPLICANTS

VERSUS

STATE OF PUNJAB & OTHERS

.....RESPONDENTS

ADDITIONAL REPLY BY RESPONDENT NO.2 MUNICIPAL CORPORATION, LUDHIANA IN COMPLIANCE WITH THE ORDER DATED 23.10.2024 ISSUED BY THE HON'BLE NATIONAL GREEN TRIBUNAL.

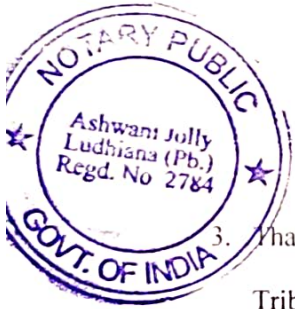
IT IS MOST RESPECTFULLY SHOWETH: -

1. The undersigned is working as Additional Commissioner, Municipal Corporation, Ludhiana and is thus filing the reply on behalf of respondent no. 2.
2. That this Hon'ble Tribunal vide order dated 23.10.2024 had directed :-

2. "Learned counsel, appearing for Municipal Corporation states that wherever information have been received, corrective measures are being taken and places which have been pointed out by applicant shall also be dealt with and effective steps will be taken within 10 days."

3. That it is submitted that in compliance with the order passed by Hon'ble National Green Tribunal, a notice bearing no.744/AC/P/D dated 29/10/2024 was issued by Deponent to remove interlocking tiles fixed around 1 meter radius (Prohibited area) of tree and replace earlier interlocked tiles with perforated tiles with immediate effect. Copy of the same is attached herewith as Annexure 1.

4. That it is submitted that in compliance with the order passed by Hon'ble National Green Tribunal dated 23.10.2024, as reported by Superintending Engineer B & R interlocking tiles fixed around Prohibited areas i.e. within 1 m radius around the tree have been duly removed by Municipal Corporation Ludhiana. Prominent areas as highlighted in the OA where interlocked tiles have been removed in prohibited area are Subhash Market, Basant Road Partap Nagar, Sarabha Nagar, Block C & D of Model Town Extention, Bhai Randhir Singh Nagar Block A and D, Defence Coloney, Kartar Singh Sarabha Market, Industrial Area -



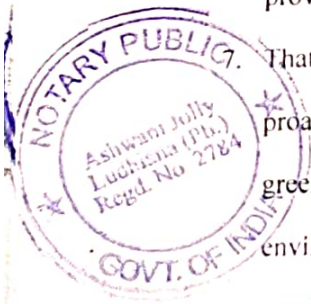
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B. Pritam Nagar, Gill Road Shimla Puri etc. Photographs of same are annexed herewith as Annexure 2 and 3.

- That it is further submitted that respondent no. 2 has taken necessary steps to replace the impermeable tiles with Perforated tiles. It is submitted that respondent no. 2 has issued instructions to fields officers mandating the installation of perforated tiles on side berms. As reported by Superintending Engineer B & R, It is also submitted that work has already been started for removing the interlocking tiles to be later replaced with Perforated tiles in different areas of the city as mentioned in OA. Photographs of the same are attached herewith as Annexure- 4. It is pertinent to mention that as earlier stated The Municipal Corporation Ludhiana has already approved estimate amounting to Rs.49.70 Lacs for laying perforated tiles in Distt. Ludhiana which was already annexed in the prior affidavit filed on dt 17.09.2024. The Respondent no.2 Municipal Corporation Ludhiana assures this Hon'ble Tribunal that the complete replacement of perforated tiles in the areas mentioned in OA shall be completed within one month and guidelines issued in OA No. 293/2023 shall also be strictly incorporated into all future development works and agreement.
- That it is submitted that Municipal Corporation, Ludhiana, has always been very diligent in taking steps towards creation of Green Belts for benefiting the residents of the city by providing better environment conditions.

That it is respectively submits that the Municipal Corporation, Ludhiana has always been proactive in implementing environmentally conscious measures, particularly creation of green belts across the city. These initiatives are aimed at enhancing the sustainable environment conditions for the residents and ensure compliance with the environmental regulations as directed by this Hon'ble Tribunal. Therefore, in light of above submissions, it is submitted that Impending OA may kindly be filed.



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Certified that the affidavit SPA/GPA has been read over & explained to the deponent executant who seemed directly to understand the same at the making thereof

DEPONENT

VERIFICATION

Verified at Ludhiana of the 8th day of November 2024 that the contents of the above affidavit are true upon the information derived from the Official record and correct to my best of knowledge. No Part of it is false and nothing material has been concealed there from.

Attested as Identified

NOTARY PUBLIC
LUDHIANA (PB.)

8/11/2024

DEPONENT

ਦਫ਼ਤਰ, ਵਪੀਕ ਕਮਿਸ਼ਨਰ ਨਗਰ ਨਿਗਮ ਲੁਧਿਆਣਾ

ਵੱਲ

- 1 ਸ੍ਰੀ ਸਾਮ ਲਾਲ ਗੁੱਪਤਾ,
ਨਿਗਰਾਨ ਇੰਜੀਨੀਅਰ-ਪੀ.ਐੱਫ਼.ਆਰ
- 2 ਸ੍ਰੀ ਸੰਜੇ ਕੰਵਰ,
ਨਿਗਰਾਨ ਇੰਜੀਨੀਅਰ-ਪੀ.ਐੱਫ਼.ਆਰ

ਨੰ. 744/AC/P/D

ਮਿਤੀ: 29/10/2024

ਵਿਸ਼ਾ:-

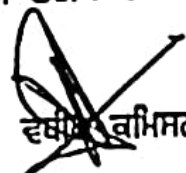
OA No.293 of 2023 - Yogesh Maini Vs State of Punjab.

ਉਪਰੋਕਤ ਵਿਸ਼ੇ ਅਧੀਨ ਕੇਸ ਜੋ ਕਿ ਮਾਟਯੋਗ ਨੈਸ਼ਨਲ ਗ੍ਰੀਨ ਟ੍ਰਿਬਿਊਨਲ (ਐਨ.ਜੀ.ਟੀ), ਨਵੀਂ ਦਿੱਲੀ ਵਿਖੇ ਚੱਲ ਰਿਹਾ ਹੈ ਅਤੇ ਇਸ ਕੇਸ ਦੀ ਅਗਲੀ ਸੁਣਵਾਈ ਦੀ ਮਿਤੀ 11-11-2024 ਹੈ। ਇਸ ਕੇਸ ਵਿੱਚ ਮਾਟਯੋਗ ਐਨ.ਜੀ.ਟੀ ਵਲੋਂ ਹਦਾਇਤਾਂ ਜਾਰੀ ਕੀਤੀਆਂ ਹੋਈਆਂ ਹਨ ਕਿ ਦਰੱਖਤਾਂ ਦੇ ਆਲੇ-ਦੁਆਲੇ 1 ਮੀਟਰ ਦੇ ਰੇਡੀਅਸ ਵਿੱਚ ਇੰਟਰਲਾਕਿੰਗ ਟਾਈਲਾਂ ਨਾ ਲਗਾਈਆਂ ਜਾਣ ਅਤੇ ਇੰਟਰਲਾਕਿੰਗ ਟਾਈਲਾਂ ਦੀ ਥਾਂ ਤੇ ਪਰਫੋਰੇਟਡ ਟਾਈਲਾਂ ਦੀ ਵਰਤੋਂ ਕੀਤੀ ਜਾਵੇ। ਇਹਨਾਂ ਹਦਾਇਤਾਂ ਦੀ ਇੰਨ-ਬਿਨ ਪਾਲਣਾ ਕਰਨ ਹਿਤ ਆਪ ਨੂੰ ਹਦਾਇਤਾਂ ਵੀ ਜਾਰੀ ਕੀਤੀਆਂ ਹੋਈਆਂ ਹਨ।

ਇਥੇ ਦੱਸਣਯੋਗ ਹੈ ਕਿ ਇਸ ਕੇਸ ਦੀ ਪਿਛਲੀ ਸੁਣਵਾਈ ਦੀ ਮਿਤੀ ਦੌਰਾਨ ਸ੍ਰੀ ਯੋਗੇਸ਼ ਮੈਨੀ ਵਲੋਂ ਦਿੱਤੀ ਗਈ ਅਡੀਸ਼ਨਲ ਐਪਲੀਕੇਸ਼ਨ ਵਿੱਚ ਕੁਝ ਇਲਾਕੇ ਦੱਸੇ ਗਏ ਹਨ ਜਿਥੇ ਕਿ ਇੰਟਰਲਾਕਿੰਗ ਟਾਈਲਾਂ ਮਾਟਯੋਗ ਐਨ.ਜੀ.ਟੀ ਦੇ ਫੈਸਲੇ ਦੇ ਅਨੁਸਾਰ ਨਹੀਂ ਲਗਾਈਆਂ ਜਾ ਰਹੀਆਂ। ਇਹਨਾਂ ਇਲਾਕਿਆਂ ਦਾ ਵੇਰਵਾ ਹੇਠ ਅਨੁਸਾਰ ਦਿੱਤਾ ਜਾਂਦਾ ਹੈ:

- > Block-G 184 Shaheed Bhagar Singh Nagar.
- > Block-G 227 Shaheed Bhagar Singh Nagar.
- > Block-G 741 Shaheed Bhagar Singh Nagar.
- > Block-G 766 Shaheed Bhagar Singh Nagar.
- > Industrial Area-B MSW
- > Basant Road Industrial Area-B 78-R
- > Subash Market Industrial Area-B
- > 369/2 Basant Road Partap Nagar Industrial Area-B
- > 9-Basant Road Near Gurdwara Bhagwanji, Partap Nagar Industrial Area-B
- > 6591, Basant Road, Partap Nagar Industrial Area-B
- > VYJS-MV7, Industrial Area-B
- > C-2/8, Partap Nagar Indl.Area-B
- > 4258 Gill Road Shimlapuri, Ludhiana
- > S-103 Partap Nagar, Indl. Area-B Zone-C Building of MCL.
- > 4-B Kartar Singh Sarabha Market Indl. Area-B
- > 110/63 Kot Mangal Singh Nagar, Ranjit Nagar, Ludhiana.
- > 4GM Road, C Block, D Block Model Town Extn., Model Town

ਉਪਰੋਕਤ ਸਬੰਧੀ ਆਪ ਨੂੰ ਲਿਖਿਆ ਜਾਂਦਾ ਹੈ ਕਿ ਉਕਤ ਦਰਸਾਏ ਗਏ ਇਲਾਕਿਆਂ ਵਿੱਚ ਮਾਟਯੋਗ ਐਨ.ਜੀ.ਟੀ ਦੀਆਂ ਹਦਾਇਤਾਂ ਅਨੁਸਾਰ ਇੰਟਰਲਾਕਿੰਗ ਟਾਈਲਾਂ 1 ਮੀਟਰ ਦੇ ਰੇਡੀਅਸ ਦਾ ਏਰੀਆ ਛੱਡ ਕੇ ਲਗਾਈਆਂ ਜਾਣ ਅਤੇ ਪਰਫੋਰੇਟਡ ਟਾਈਲਾਂ ਦੀ ਵਰਤੋਂ ਦੀ ਕਾਰਵਾਈ ਤੁਰੰਤ ਕੀਤੀ ਜਾਵੇ ਅਤੇ 1 ਇਸ ਸਬੰਧੀ ਕੀਤੀ ਗਈ ਕਾਰਵਾਈ ਦੀ ਰਿਪੋਰਟ, ਜਿਸ ਵਿੱਚ ਕਲਰਡ ਫੋਟੋਆਂ ਸਮੇਤ ਲੇਕੇਸ਼ਨ ਨੱਥੀ ਹੋਵੇ, ਇਸ ਦਫ਼ਤਰ ਨੂੰ 7 ਦਿਨਾਂ ਦੇ ਅੰਦਰ ਅੰਦਰ ਤੇਜ਼ੀ ਜਾਵੇ ਤਾਂ ਕਿ ਇਸ ਕੇਸ ਦੀ ਅਗਲੀ ਤਰੀਕ ਤੇ ਇਹ ਰਿਪੋਰਟ ਪੇਸ਼ ਕੀਤੀ ਜਾ ਸਕੇ।


ਵਪੀਕ ਕਮਿਸ਼ਨਰ

Annexure 2

277/FF/C
06/11/24

ਵਿਸ਼ਾ:- OA No. 293 of 2023- Yogesh Maini Vs State of Punjab.
ਹਵਾਲਾ:- ਪੱਤਰ ਨੰ.744/AC/P/D ਮਿਤੀ 29.10.2024 ਦੇ ਸਬੰਧ ਵਿੱਚ।

ਉਪਰੋਕਤ ਵਿਸ਼ੇ ਅਤੇ ਹਵਾਲੇ ਅਧੀਨ ਦੱਸਿਆ ਜਾਂਦਾ ਹੈ ਕਿ ਮਾਣਯੋਗ ਨੈਸ਼ਨਲ ਗ੍ਰੀਨ ਟ੍ਰਿਬਿਊਨਲ (ਐਨ.ਜੀ.ਟੀ) ਦੀਆਂ ਹਦਾਇਤਾਂ ਅਨੁਸਾਰ ਜੋਨ-ਸੀ ਅਧੀਨ ਆਉਂਦੀਆਂ ਸੜਕਾਂ ਦੇ ਆਲੇ-ਦੁਆਲੇ ਲਗੇ ਦਰੱਖਤਾਂ ਦੇ ਇੱਕ ਮੀਟਰ ਰੇਡੀਅਸ ਵਿੱਚ ਇੰਟਰਲਾਕਿੰਗ ਟਾਈਲਾਂ/ਆਰ.ਐਮ.ਸੀ ਨੂੰ ਹਟਾ ਦਿੱਤਾ ਗਿਆ ਹੈ। ਇਸ ਸਬੰਧੀ ਕੀਤੀ ਕਾਰਵਾਈ ਦੀ ਰਿਪੋਰਟ ਜਿਸ ਵਿੱਚ ਕਲਰਡ ਫੋਟੋਆਂ ਸਮੇਤ ਲੋਕੇਸ਼ਨ ਨੱਥੀ ਕੀਤੀਆਂ ਗਈਆਂ ਹਨ।

ਰਿਪੋਰਟ ਪੇਸ਼ ਹੋ ਜੀ।

SE/XEN

6/11/24
Final

6/11/2024

2.A / (Search)

Send two copy of Report to our
advocate for getting ready additional
affidavit, so that we shall file
it before ^{time} fixed by Hkdt N.G.T.

Law Branch (Sd. VARINDER
KUMAR)

6/11/24



79-R , Subhash market , Industrial Area – B Ludhiana



Subhash market , Industrial Area – B Ludhiana

SE/XEN

Deepu
Sub-Divisional Officer (D.U.), SDO
Municipal Corporation
Ludhiana.

Pradeep
Junior Engineer (B&R)
Municipal Corporation,
LUDHIANA.



369/2 Basant Road Partap Nagar, Industrial Area B, Ludhiana



6591 Basant Road Partap Nagar, Industrial Area-B, Ludhiana

Sehen
SEHEN

Sub-Divisional Officer (B&R)
Municipal Corporation
Ludhiana.

Finde
Junior Engineer (B&R)
Municipal Corporation
LUDHIANA.



4GM Road C Block, D Block Model Town Extension, Model Town (ITI College) Gill Road, Ludhiana.



4258 Gill Road, Shimlapuri, Ludhiana

Signature

Superintending Engineer (B&E) / 1/2011 =
Municipal Corporation,
LUDHIANA,

Signature

SUB-Divisional Officer (B&E)
Municipal Corporation
Ludhiana.

Signature

Junior Engineer (B&E)
Municipal Corporation,
LUDHIANA.



4-B Kartar Singh Sarabha Market, Industrial Area-B, Ludhiana.



4-B Kartar Singh Sarabha Market, Industrial Area-B, Ludhiana.

SE/XEN
Superintending Engineer (B&R)
Municipal Corporation,
LUDHIANA:

Sub-Divisional Officer (B&R)
Sub-Divisional Officer (B&R)
Municipal Corporation
Ludhiana.

Junior Engineer (B&R)
Junior Engineer (B&R)
Municipal Corporation
LUDHIANA.



C-2/B, Partap Nagar, Indl.Area-B



S-103, Partap Nagar, Indl Area-B

[Signature]
SE / XEN
Superintending Engineer (B&R)
Municipal Corporation,
LUDHIANA.

[Signature]
Sub-Divisional Officer (B&R)
Municipal Corporation
Ludhiana.

[Signature]
Junior Engineer (B&R)
Municipal Corporation,
LUDHIANA.



VYJ5-MV7 Industrial Area B Ludhiana



9-Basant Road, Near Gurudwara Bhagwanti Sahib, Partap Nagar Industrial Area B, Ludhiana.

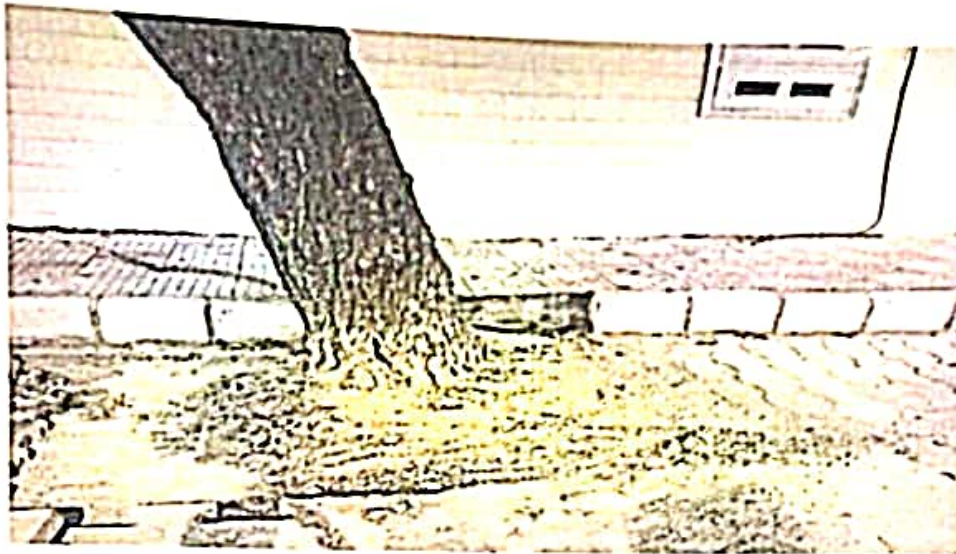
[Signature]
SE / XEN

SuperIntending Engineer (B&R)
Municipal Corporation,
LUDHIANA.

[Signature]
Sub-Divisional Officer (B&R)
Municipal Corporation
Ludhiana.

[Signature]
Junior Engineer (E)
Municipal Corporation,
LUDHIANA,

Annexure 3



17-D Block D Bhal Randhir Singh Nagar Ludhiana Punjab 141001, India



207-C Block A Bhal Randhir Singh Nagar Ludhiana Punjab 141001, India

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JE07
Junior Engineer
Municipal Corporation
Ludhiana.



18 I Block, Sarabha Nagar Ludhlana Punjab 141001, India



129 Defecnce Colony Bhal Randhir Singh Nagar Ludhlana Punjab 141012, India

[Handwritten signatures]

[Handwritten signature]
5203
Junior Engineer (Bar
Municipal Corporation
Ludhlana.



65, Sardar Mohal Road, D Block, Sarabha Nagar, Ludhiana, Punjab 141001, India



7-A, I Block, Sarabha Nagar, Ludhiana, Punjab 141001 India

Handwritten signatures and initials.

Handwritten signature
Junior Engineer (B&R)
Municipal Corporation
Ludhiana.



VRVF +26 M, Sarabha Nagar Main Market, Sarabha Nagar Ludhiana Punjab 141001, India



VRVF +26 M, Sarabha Nagar Main Market, Sarabha Nagar Ludhiana Punjab 141001, India

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03

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03

Junior Engineer (B&H)
Municipal Corporation -
Ludhiana.



436- B Block E Bhal Randhir singh Nagar Ludhiana Punjab 141001, India



13-C, Sarabha Nagar Main Market, Sarabha Nagar, Ludhiana Punjab 141001, India

xg/02
b.p

16
x/09

Peruwal
10/11

Junior Engineer (B&R)
Municipal Corporation
Ludhiana,



2-C.S.C.F, Sarabha Nagar Main Market Ludhiana, A Block, Sarabha Nagar, Ludhiana, Punjab 141001
India



Holy Cross Church, E Block, Sarabha Nagar, Ludhiana, Punjab 141001, India

20/07/20

Junior Engineer (B&R),
Municipal Corporation
Ludhiana.



Annexure 4
sarabha nagar J block







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